

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

C.P. (IB)/80(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **13.05.2024**

NAME OF THE PARTIES: **RNP Scaffolding and Formwork Pvt Ltd**

VS

Alcob India Pvt Ltd

For OC : Adv. P.S. Thakre

For CD : Adv. Avinash R. Khanolkar a/w Adv. Surekha Yadav

Section 9 of IBC

ORDER

1. Counsel for the CD requests for time to file reply. Allowed as a last chance. If reply is not filed before the next date of hearing, CD's right to file reply will be forfeited.
2. If required, the OC may file its Rejoinder before the next date of hearing.
3. List on **12.06.2024 for completing the pleadings as last chance/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
RA

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)